

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Tuesday, the 27th March, 2018 (Morning Sitting)**

To reclaim the land of Nagar Council Kot fatta, District Bathinda

163. Sardar Kultar Singh Sandhwan, M.L.A.- Will the Local Government Minister be pleased to state:-

- (a) the area of land during the year 2010 under ownership of Nagar Council Kot fatta, district Bathinda togetherwith the land remained in year 2017 under the ownership of the same;
- (b) whether it is a fact that area pertaining to ownership of Nagar Council Kot fatta has been sold by the then Presidents of Nagar Council from year 2010 to date to Private persons while overlooking the Govt. rules and none of the amount was deposited in the treasury of Nagar Council;
- (c) if reply to part (b) above be in the affirmative, the names of Presidents/officers/employees involved in this embezzlement togetherwith the steps taken against the same by the State Government;
- (d) the efforts being made by the State Govt. to reclaim the land of Nagar Council referred to in part (b) above?

Compensatory Afforestation Fund Management and Planning scheme

164. Sardar Kultar Singh Sandhwan, M.L.A.- Will the Forest Minister be pleased to state:-

- (a) the year-wise amount of fund received under Compensatory Afforestation Fund Management and Planning Scheme in State from year 2012 to 2017 togetherwith the year-wise amount incurred;
- (b) whether it is a fact that approximately Rs one crore has been incurred on such an item out of the amount referred to in part (a) above while overlooking the rules on which the expenses under this scheme can not be made;
- (c) if the reply to part (b) above be in the affirmative, the details of the Head whereon the same was incurred togetherwith the steps being taken by the Punjab Govt. against guilty officers?

To create Special Operation Group on the pattern of Israel

165. Sardar Kultar Singh Sandhwan, M.L.A.- Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that Chief Minister, Punjab had made an announcement to create a Special Operation Group of 270 cops in March, 2017 on the pattern of Israel so that attacks carried out by terrorists could be countered;
- (b) if the reply to part (a) above be in the affirmative, the progress made in this regard so far togetherwith the amount spent for said Special Operation Group by the State Govt.;
- (c) if no action has been taken regarding part (a) till date the efforts made by the State Govt. to tackle the attacks in future, if the attacks similar to Pathankot occur?

To close down drug de-addiction centre in district Bathinda

166. Sardar Kultar Singh Sandhwan, M.L.A.- Will the Health and Family Welfare Minister be pleased to state:-

- (a) whether it is a fact that drug de-addiction centre being operated by district Red Cross Society in Bathinda is being closed down due to paucity of funds; if so, the reasons for not making any efforts by the State Govt. to keep the same functional;
- (b) whether the closure of drug de-addiction centre referred to in part (a) above will not affect the policy of State Govt. for making drug addicts get rid of the menace?

C. Paul
Superintendent
Punjab Vidhan Sabha
Ludhiana
26/3/18

Vat Assessment

194. Shri Aman Arora, M.L.A.:- Will the Chief Minister be pleased to state:-

- (a) the norms for the selection of Vat dealers for assessment in the State;
- (b) the number of cases selected for Vat assessment during the years 2008-09, 2009-10, 2010-11, 2011-12 in the State togetherwith the total amount of revenue collected by the Govt. in this assessment?

Details of Award Money for acquired land of various villages of District Mohali

195. Sardar Kanwar Sandhu, M.L.A.:- Will the Chief Minister be pleased to state:-

- (a) whether it is a fact that vide award number 507 and 516 of Mullanpur Barrier road to Siswan T-point, award number 518 and 519 of Eco-city-1, award number 540-547-548 of Eco-city-2 and award number 528 of Medicity village Mullanpur Garib Das, Devi Nagar, Bharaunjian , Paraul, Hoshiarpur, Majra, Takipur, Ferozepur, similarly vide award No. 499,500,508,527,544 of Airport road, Areocity, such as land of Gram Panchayat, Shamlat Deh, Mustarka Malkana Hasb Rasad Jar Khewat and Patti Shamlat of villages named Bakarpur, Safipur, Nadiali, Kandala, Nariangarh, Jhugian, Kishanpur, Chhat, Maatran, Saini Majra, Manouli, Choamajra falling in district Mohali have been acquired by the Government for I.T city;
- (b) details of type-wise and village-wise land area acquired and total award-wise amount included in it whether an amount to the tune of Rs. 400 crores has been disbursed to the owners as per their share; if so, the details thereof, if not, the reasons therefor alongwith as to whether remaining award money has been deposited?
- (c) whether it is also a fact that such award money to the tune of Rs. 1.50 crore was disbursed to the owners of village Hoshiarpur, District Mohali; if so, the details thereof?

To reconstruct the unsafe Buildings of the schools afresh

196. Shri Aman Arora, M.L.A.:- Will the Education Minister be pleased to state the numbers of buildings/rooms of the schools throughout the State declared unsafe at present and whether the Govt. has a target to reconstruct these buildings/rooms keeping in view the safety of the children; if so, the time by which it is likely to be done?

Percentage of Officers/Officials of Punjab in Chandigarh Administration

197. Doctor Sukhwinder Kumar, M.L.A.:- Will the Chief Minister be pleased to state:-

- (a) the percentage fixed for deployment of the administrative officers and officials of Punjab and Haryana States for the management of various departments here at the time to accord the status of Union Territory to Chandigarh;
- (b) whether the percentage fixed in part (a) above is complete at present; if so, the names of the Senior officers deployed with Chandigarh Administration at present alongwith the total number of other employees;
- (c) if the percentage mentioned above is less , the comprehensive details thereof?

Details of closed down PSUs in the state

198. Doctor Sukhwinder Kumar, M.L.A.:- Will the Finance Minister be pleased to state the number of PSUs closed down during the last one decade and whether the State Government has got conducted any investigation into the reasons for such closure; if so, the details thereof and if no inquiry has been got conducted the reasons therefor?

Chandigarh
The 26th March, 2018

9 Feb 26/3/18
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhnpal Mishra,
Secretary,
Punjab Vidhan Sabha.